

(b) if so, whether any amount has since been sanctioned?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Government of Uttar Pradesh approached the Government of India for financial assistance to start a Post-Graduate course in Agricultural Engineering at the Agricultural College, Kanpur.

(b) No.

Train Examiners

1279. { Shri S. M. Banerjee:
Shri Prabhat Kar:
Shri Muhammed Elias:
Shri Sarju Pandey:
Shri Ganpati Ram:

Will the Minister of Railways be pleased to state:

(a) the number of posts of Train Examiners grade 'D' scale Rs. 100—185 and grade 'C' scale Rs. 150 to 225 p.m. which have been filled up by reappointment of superannuated personnel in (i) South Eastern Railway; and (ii) the Eastern Railway during the period 1st January, 1956 to 31st January, 1958; and

(b) the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha.

Fair Price Shops in Orissa

1280. Shri Kumbhar: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of fair price shops at present in Orissa State;

(b) the prices at which foodgrains are being sold there; and

(c) whether there is a proposal to open more shops in scarcity areas?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 720.

(b) Price range of rice, paddy and wheat per maund is as follows:—

Rice: Rs. 17·18 N.P. to Rs. 21·25 N.P.

Paddy: Rs. 10·00 N.P. to Rs. 12·80 N.P.

Wheat: Rs. 14·50 N.P. (This price is for places within 3 miles of the importing place; for places beyond 3 miles the actual cost of transport is also added to it).

(c) More shops will be opened by the State Government if the need therefor arises.

Waste Lands

1281. { Shri Barman:
Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of 'waste lands' in the various States in the year 1950 and how much of the same have been allotted since for agricultural or homestead purposes; and

(b) what quantity of the above land has been allotted to landless Scheduled Castes and Scheduled Tribes?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). A statement showing the culturable waste lands available in various States is placed on the Table of Lok Sabha. [See Appendix V, annexure No. 39.]

As regards the remaining portion of part (a) and part (b) of the question, according to Article 248 (3) of the Constitution of India and item 18 of List II of its 7th Schedule, the subjects "Transfer and alienation of agricultural land"; "Land Improvement" and "Colonisation" are the concern of the State Governments. Hence the